

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 11/2020 (SUMMONS)		H. N. Swarna Vs Vanajakshamma	N.N.Sreedhara
2	R.A. 10/2020 (NOTICE)		Parameshwaraiah Vs Jayaramaiah	H. S. Gnanamurthy
LOK ADALATH				
3	M.V.C. 1164/2018 (A.D.R.)		Vijaykumar Vs Jayaramaiah D.	Sreedhara N.N.
4	O.S. 93/1999 (EVIDENCE)		C.G.Basavashetty (Dead by Lrs) Vs Ramesh Babu	
5	O.S. 1/2012 (EVIDENCE)		Shazadi Bi Vs Zameer Khan	
6	O.S. 16/2016 (EVIDENCE)		T.S.Indiramma Vs T.S.Seetharamaiah	
7	M.V.C. 809/2018 (EVIDENCE)		R.Deepika Vs Narasimhamurthy	H.R.Ramesh Babu
8	M.V.C. 811/2018 (EVIDENCE)		H.V.Naveen kumar Vs Narasimhamurthy	H.R.Ramesh babu
9	M.V.C. 880/2019 (EVIDENCE)		Sunitha Bai Vs Future General India Insurance Co.Ltd	Ramesh Babu.H.R
10	M.V.C. 881/2019 (EVIDENCE)		Vanajakshi Vs Future General India Insurance Co.Ltd	Ramesh Babu.H.R
11	R.A. 7/2018 (ARGUMENTS)		Lingappa Vs Chennabasavaiah	C.Rajashekhar
12	R.A. 11/2018 (ARGUMENTS) IA/1/2018		Ramakka Vs Shakunthamma	T. G. Vijayakumar
13	M.V.C. 1172/2018 (ARGUMENTS)		Gayithamma Vs Anand S.	Sathish B

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14	R.A. 8/2019 (ARGUMENTS) IA/1/2019		Jayamma Vs Neelakantaiah	G.S.M.
15	R.A. 31/2019 (ARGUMENTS)		Lakshmanaika Vs Ganganaika	N.N.Sreedhara
16	R.A. 49/2019 (ARGUMENTS)		Neelakantaiah Vs G. Alappa	T. K. Udaykumar
17	R.A. 7/2019 (ARGUMENTS) IA/1/2019		Siddaiah Vs Ramaiah	G.S.M.
18	M.C. 11/2020 (JUDGEMENT)		Y. N. Geetha alias Y. N. Geetharani Vs Nil	N.N.Sreedhara
19	R.A. 15/2019 (FOR OBJECTION)		Radhamma Vs S.G.Markandeya	S.H.C.
20	M.C. 12/2020 (Await Report)		Gangadharaiah alias Mahalingaiah Vs Nil	C. Venu
21	M.C. 29/2020 (Await Report) IA/1/2020		Nagarathnamma Alias Nayana Vs Nil	S. Gopala Krishna
Cases listed below are adjourned due to Covid 19				
22	M.C. 43/2020 (NOTICE)	15-12-2020	A. C. Ramya Vs K. S. Girish	T. G. Vijayakumar
23	M.C. 50/2020 (A.D.R.)	15-12-2020	Uma Vs Nil	Ratna Ranjini
24	M.C. 22/2020 (Await Report)	15-12-2020	K. P. Manjunatha Vs Nil	Lokeshwara Y. G.
25	M.C. 44/2020 (Await Report) IA/1/2020	15-12-2020	R. N. Daranish Vs Nil	Yatthish Niak B. R.

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 293/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Dheerendra Gopal S.L	Assistant Public Prosecutor
2	C.C. 667/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station Vs Shiva Naik	Assistant Public Prosecutor
3	P.C.R. 58/2014 (NOTICE)		Durgaraju Vs Mohini and others	KMS
4	C.C. 346/2020 (HEARING)		The Sub Inspector of Police, Handanakere Police Station Vs Rajesh	Assistant Public Prosecutor
SUMMONS TO ACCUSED				
5	C.C. 246/2019 (APPEARANCE OF ACCUSED)		The Sub Inspector of Police, Handanakere Police Station Vs Basavaraju .B.	Assistant Public Prosecutor
6	C.C. 601/2019 (FRAMING OF CHARGE OR PLEA)		The Sub Inspector of Police, Handanakere P.S Vs Shashikala	Assistant Public Prosecutor
7	Cri.Misc. 325/2020 (FOR OBJECTION) IA/1/2020		Hemavathi Vs Gangadhar alias Kantharaju	N.N.Sreedhara
8	C.C. 673/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere P.S Vs Dilipa and 3 others	Assistant Public Prosecutor
9	C.C. 960/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Chandrashekhara	Assistant Public Prosecutor
10	C.C. 963/2019 (NBW to Accused)		The Sub Inspector of Police,Handanakere Police Station Vs Nagamma alias Nagarathamma	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
11	C.C. 670/2019 (SUMMONS)	15-12-2020	The Sub Inspector of Police, Handanakere P.S Vs Kemparaju and 4 others	Assistant Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	P.C.R. 149/2018 (NOTICE)	15-12-2020	Ramya Vs Giriyappa	Ambika H. S.
13	P.C.R. 81/2019 (NOTICE)	15-12-2020	Gopikrishna N.K. Vs N.P.Ananthaiah	Lokeshwara Y. G.
14	P.C.R. 150/2018 (FIRST HEARING)	15-12-2020	Jayamma Vs Chandrakala	T. G. Vijayakumar
15	P.C.R. 108/2019 (FIRST HEARING)	15-12-2020	Gayithri Vs Dayanand	C.Rajashekhar
16	C.C. 964/2019 (FIRST HEARING)	15-12-2020	P.S.I., Handanakere P.S. Vs Pandurangaiah	Assistant Public Prosecutor
17	C.C. 345/2020 (FIRST HEARING)	15-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Prashanthaika	Assistant Public Prosecutor
18	P.C.R. 153/2018 (Await Report)	15-12-2020	Muniyappa Vs Shivanna	N.N.Sreedhara
19	C.C. 955/2019 (NBW to Accused)	15-12-2020	P.S.I.Handanakere P.S Vs Lohitha Kumar alias Lohitha	Assistant Public Prosecutor
20	C.C. 961/2019 (NBW to Accused)	15-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Ramachandraiah	Assistant Public Prosecutor
21	C.C. 966/2019 (NBW to Accused)	15-12-2020	The Sub Inspector of Police, Handanakere Vs Bindu Kumar M N	Assistant Public Prosecutor

Dangling IA:

Pri. Civil Judge and JMFC Court, CN Halli
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Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 178/2020 (NOTICE) IA/1/2020		Basavaraju Vs Kaduriah	S. Gopala Krishna
2	O.S. 126/2010 (HEARING)		Bhaktesh Vs Sreerangaiah and Others	G.Sreenivasamurthy
3	O.S. 165/2013 (HEARING)		Gangadharachar Vs Hanumanthanaika and another	N.N.Sreedhara C.K.Seetharamaiah
4	O.S. 213/2020 (STEPS) IA/1/2020		Puttarangaiah Vs DilliRangalah	H. S. Gnanamurthy
5	EX 9/2011 (hear on I.A)		L R Balaji Vs Nagaraju	
6	O.S. 43/2015 (Cross Evidence) IA/1/2015		C.G.Jagadeesh Vs Mahalingamma and another	G.S.M.
7	O.S. 276/2010 (ARGUMENTS)		Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N N.Sreedhar
Cases listed below are adjourned due to Covid 19				
8	O.S. 131/2020 (SUMMONS) IA/1/2020	05-01-2021	Somashekar Vs Bommaiah	N.N.Sreedhara
9	Civil Misc. 8/2015 (hear on I.A)	05-01-2021	C. N. Vinayakumar Vs C.K.Narasimhamurthy	G.S.Channabasappa
10	O.S. 193/2016 (hear on I.A)	05-01-2021	Lakshmiddevamma Vs Siddaramaiah	C.K.Seetharamaiah
11	FDP 1/2018 (hear on I.A) IA/1/2019	05-01-2021	C.T.Shankaralingaiah and another Vs C.T.Prakash and 6 others	Mallikarjunaiah
12	O.S. 59/2018 (hear on I.A)	05-01-2021	Varun K.V and another Vs Gowribai and 16 others	T. G. Vijayakumar
13	O.S. 69/2018 (hear on I.A)	05-01-2021	Karibasamma Vs Alumelamma	N.N.Sreedhara
14	O.S. 120/2018 (hear on I.A) IA/1/2018	05-01-2021	Parveez Unnissa Vs Syed Ahmed Pasha	C. N. Krishnamurthy

Pri. Civil Judge and JMFC Court, CN Halli
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Cause List Date: 27-11-2020

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15	FDP 17/2018 (hear on I.A)	05-01-2021	Jayamma Vs Kumaraiah and another	H. S. Gnanamurthy
16	ELEC.C 1/2018 (hear on I.A)	05-01-2021	Ganga.M Vs Pushpa	N.N.Sreedhara
17	ELEC.C 2/2018 (hear on I.A)	05-01-2021	B. V. Poornima Vs Nirmala	N.N.Sreedhara
18	ELEC.C 3/2018 (hear on I.A)	05-01-2021	Lalithamma Vs Uma	N.N.Sreedhara
19	ELEC.C 4/2018 (hear on I.A)	05-01-2021	Mohaboob Vs Mallikarjuna	N.N.Sreedhara
20	O.S. 196/2018 (hear on I.A)	05-01-2021	Bharathi Vs Govindappa	N.N.Sreedhara
21	O.S. 8/2019 (hear on I.A) IA/1/2019	05-01-2021	Lakshamma Vs S.N.Virupakshaiah	G. Srinivasmurthy/ G.Dilip
22	EX 1/2019 (hear on I.A)	05-01-2021	C.R.Praveen Kumar Vs K.Ananthalah	N.N.Sreedhara
23	O.S. 43/2019 (hear on I.A)	05-01-2021	Lavanya Vs Narasimhamurthy	H. T. Hanumanthaiah
24	O.S. 56/2019 (hear on I.A)	05-01-2021	M.S. Basavaraju Vs B.Ushadevi	H. S. Gnanamurthy
25	O.S. 101/2019 (hear on I.A) IA/1/2019	05-01-2021	Rameshachar C.S. Vs Narendra Babu	T. Ravindrakumar
26	O.S. 134/2019 (hear on I.A) IA/1/2019	05-01-2021	Ramesha Vs G.Venkatesh	M.K.Daskhinamurthy/ T.G.Vijayakumar
27	O.S. 189/2019 (hear on I.A) IA/1/2019	05-01-2021	K.N.Kumaraswamy Vs Gangadharaiah	T. G. Vijayakumar
28	O.S. 191/2019 (hear on I.A) IA/1/2019	05-01-2021	Basavaraju Vs Ramaiah	N.N.Sreedhara
29	O.S. 106/2018 (plaintiff evidence)	05-01-2021	Ramesh Vs Shivakumara Swamy	C. N. Krishnamurthy

Dangling IA:

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Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	C.C. 564/2017 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Govindaraju	Assistant Public Prosecutor
2	P.C.R. 38/2020 (ORDERS)		R,Ravi Vs Balrampatel	T. G. Vijayakumar
3	Crl.Misc. 210/2020 (ORDERS)		Siddaramaiah Vs The Tahasildaar	Manu K. L.
4	P.C.R. 91/2020 (ORDERS)		Sri Kalidasa Co-operative Society Vs C.R.Umesh	D. M. Swamy
5	P.C.R. 92/2020 (ORDERS)		Sri Kalidasa Co-operative Society Vs Bhagya	D. M. Swamy
6	P.C.R. 93/2020 (ORDERS)		Sri Kalidasa Co-operative Society Vs C.N.Manjunath	D. M. Swamy
7	P.C.R. 94/2020 (ORDERS)		Sri Kalidasa Co-operative Society Vs C.P.Dayanandaswamy	D. M. Swamy
8	P.C.R. 96/2020 (ORDERS)		Sri Kalidasa Co-operative Society Vs T.V.Venugopal	D. M. Swamy
9	P.C.R. 116/2020 (ORDERS)		Sri Rama Vividhodhesha Sahakara Sanga (Reg.) Vs C.S.Shivakumaraiah	C. N. Krishnamurthy
10	P.C.R. 117/2020 (ORDERS)		Sri Rama Vividhodhesha Sahakara Sanga (Reg.) Vs Rajappa	C. N. Krishnamurthy
11	P.C.R. 118/2020 (ORDERS)		Sri Rama Vividhodhesha Sahakara Sanga (Reg.) Vs Anil Kumar	C. N. Krishnamurthy

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Prl. Civil Judge and JMFC
Cause List Date: 27-11-2020

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12	P.C.R. 119/2020 (ORDERS)		Sri Rama Vividhodesha Sahakara Sanga (Reg.) Vs Venkatesh	C. N. Krishnamurthy
13	P.C.R. 120/2020 (ORDERS)		Sri Rama Vividhodesha Sahakara Sanga (Reg.) Vs Ravi alias Balekayi Ravi	C. N. Krishnamurthy
14	C.C. 355/2020 (For HBC)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Shivakumar	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
15	CrI.Misc. 199/2020 (APPEARANCE OF PARTY)	01-01-2021	Gowramma Vs The Tahasildaar	D. M. Swamy
16	CrI.Misc. 281/2019 (HEARING)	01-01-2021	Shruthi. R.C. Vs Shivakumar Yadav	H. S. Gnanamurthy
17	C.C. 268/2014 (APPEARANCE OF ACCUSED)	01-01-2021	Chikkanayakanahalli P.S. Vs Prakasha	Assistant Public Prosecutor
18	C.C. 723/2015 (APPEARANCE OF ACCUSED)	01-01-2021	Chikkanayakanahalli P.S. Vs Renukappa	App
19	C.C. 287/2015 (EVIDENCE)	01-01-2021	Chikkanayakanahalli p.s. Vs Ashok	APP
20	C.C. 16/2018 (EVIDENCE)	01-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Rajashekhar @ Rajashekharaiiah and Another	Assistant Public Prosecutor
21	C.C. 408/2018 (EVIDENCE)	01-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Manja and 2 others	Assistant Public Prosecutor
22	C.C. 561/2018 (EVIDENCE)	01-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Thammaiah .K	Assistant Public Prosecutor
23	C.C. 701/2018 (EVIDENCE)	01-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chikkabasavaraju	Assistant Public Prosecutor

Pri. Civil Judge and JMFC Court,CN Halli
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Pri. Civil Judge and JMFC
Cause List Date: 27-11-2020

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24	C.C. 1003/2018 (EVIDENCE)	01-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Ramaswamy.G	Assistant Public Prosecutor
25	P.C.R. 111/2020 (NULL)	01-01-2021	D.M.Triveni Vs K.M.Sangamesh alias Vishwanath	N.N.Sreedhara
26	C.C. 166/2018 (hear on I.A)	01-01-2021	The Excise Inspector Vs Rajanaika	Assistant Public Prosecutor
27	CrI.Misc. 513/2014 (FOR ENQUIRY)	01-01-2021	T.Ambika Vs Kumaranaika	C.Rajashekhar B.K.S.
28	CrI.Misc. 608/2017 (Cross Evidence)	01-01-2021	Anusuya Vs D.V.Praveenkumar	C. N. Krishnamurthy
29	C.C. 807/2017 (NBW to Accused)	01-01-2021	Sri.Kalidasa Co-operative Bank, By its Seecretary C.P.Girish Vs C.M.Murali (Gati)	D. M. Swamy
30	CrI.Misc. 553/2018 (Referred to meditation)	01-01-2021	A.R.Pankaja Vs Shubhamurthy	M. B. Nagaraj

Dangling IA:

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Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 27-11-2020

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02.45 PM to 05.45PM				
1	O.S. 192/2013 (NOTICE)		Noor Salma and others Vs Syed munier	S.H.Chandrashekaraiah
2	O.S. 394/2009 (ORDERS)		Sannakataiah and another Vs Kaduramma and others	N.N.Sreedhara G.Sreenivas murthy
3	O.S. 446/2011 (STEPS)		Chikkamma and another Vs Nanjappa	
4	O.S. 212/2020 (STEPS)		Sadashivaiah Vs Renukaradhya H.S.	G.Vishwanath
5	O.S. 36/2020 (SUMMONS)		Canara Bank, Chikkanayakanahalli Branch. Vs M.Rangaswamy	G.S.Channabasappa
6	EX 1/2015 (STEPS)		Ranganatha Vs D.Earanna	R.K.N.
7	EX 28/2015 (STEPS)		State Bank of India Vs Yellappa	N.N.Sreedhara
8	EX 32/2015 (STEPS)		State Bank of India Vs Guddaiah	N.N.Sreedhara
9	O.S. 38/2018 (STEPS)		N.Gurumurthy Vs Veeramma and 4 others	Shreedhar N.N
10	O.S. 14/2010 (hear on I.A)		H.D.Bhyamma Vs H.Jagadeesha and others	
11	O.S. 235/2001 (FOR OBJECTION)		Thammaiah Vs Narayana Gowda	
12	O.S. 148/2018 (plaintiff evidence) IA/1/2018		Kavery Grameena Bank, J.C.Pura Branch, Represented by its Manager. Vs T.G.Kamala	N.N.Sreedhara
13	O.S. 253/2001 (/0000) (Await Report)		Gangadharaih Vs Narayanagowda	
14	O.S. 154/2017 (Cross Examination) IA/1/2017		Gopalaiah Vs Annappaiah	C.K Seetharamiah

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Addl. Civil Judge and JMFC
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15	O.S. 131/2018 (Cross Evidence) IA/1/2018 IA/2/2018		T.Kumar Vs H.A.Sathyannarayanashetty	G.S.Channabasappa
Cases listed below are adjourned due to Covid 19				
16	O.S. 215/2019 (SUMMONS) IA/1/2019	01-01-2021	K.S.Gowramma Vs K.S.Rathnamma	K. C. Vishwanatha
17	O.S. 54/2020 (SUMMONS) IA/1/2020	01-01-2021	Vijayamma Vs Puttaiah	N.N.Sreedhara
18	O.S. 69/2020 (SUMMONS) IA/1/2020	01-01-2021	C.K.Siddaramaiah Vs Nathmal	S. Gopala Krishna
19	O.S. 108/2019 (NOTICE) IA/1/2019	01-01-2021	Syed Abdul Basheer Sab Vs Siddaiah	C.Rajashekhar
20	O.S. 246/2017 (HEARING) IA/1/2017	01-01-2021	Gangamma Vs Nurullakhan	Shreedhar N.N
21	Civil Misc. 3/2018 (HEARING)	01-01-2021	Syed Hayath Sab Vs Habib Khan	H. R. Ramesh babu
22	EX 28/2019 (HEARING)	01-01-2021	Sunil H.J. Vs V.S.Yoganandaiah and 3 others	M.S.Ramesh
23	O.S. 81/2020 (HEARING) IA/1/2020	01-01-2021	B.G.Ramesh Vs B.S.Gopalaiah	H. S. Gnanamurthy
24	O.S. 124/2018 (EVIDENCE) IA/1/2018	01-01-2021	N.Nanajamma Vs H.D.Eshwaraiah	G. B. Adarsh
25	O.S. 184/2018 (EVIDENCE) IA/1/2018	01-01-2021	Shivagangamma Vs Umesh @ Umamaheshwara	G. B. Adarsh
26	O.S. 231/2018 (EVIDENCE) IA/3/2019 IA/7/2019 IA/1/2018 IA/5/2019	01-01-2021	Raani Vs Parvathamma	T. G. Vijayakumar
27	O.S. 68/2018 (STEPS)	01-01-2021	V.H.Jayanna Vs Siddaramabovi and 2 others	H. T. Hanumanthaiah
28	O.S. 142/2019 (STEPS)	01-01-2021	Kodandaramaiah Vs Suresh	N.N.Sreedhara

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Cause List Date: 27-11-2020

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29	O.S. 182/2017 (plaintiff evidence) IA/1/2017	01-01-2021	B.S.Sudheer Vs Siddahaiah and 4 others	C.Rajashekhar
30	O.S. 17/2019 (plaintiff evidence) IA/1/2019	01-01-2021	Annapurnamma Vs Ramesh	G. B. Adarsh
31	O.S. 42/2019 (plaintiff evidence) IA/1/2019	01-01-2021	Basavaraju Vs Mallikarjunaiah	S. Gopala Krishna
32	O.S. 133/2019 (plaintiff evidence) IA/3/2019 IA/1/2019 IA/2/2019	01-01-2021	Kariyappa Vs The Panchayath Development Officer	M. B. Nagaraj
33	O.S. 171/2019 (plaintiff evidence) IA/1/2019	01-01-2021	Shivashankaraiah Vs Yogeesh and 4 others	T. G. Vijayakumar
34	O.S. 212/2013 (Await Report)	01-01-2021	G.Devaraju Vs G.Nagaiah	M mahalingappa
35	O.S. 196/2019 (Written statement) IA/1/2019	01-01-2021	Gangadharamurthy. B Vs Lakshmaiah	C. N. Krishnamurthy

Dangling IA:

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Cause List Date: 27-11-2020

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02.45 PM to 05.45PM				
1	C.C. 936/2019 (EVIDENCE)		The Sub Inspector of Police, Huliyar Police Station Vs Ramesha	Assistant Public Prosecutor
2	C.C. 769/2014 (ARGUMENTS)		Huliyar P.S. Vs Mallik Sab and others	Assistant Public Prosecutor
3	C.C. 22/2014 (NBW to Accused)		Huliyar P.S. Vs Thimmaiah and others	
4	C.C. 23/2014 (NBW to Accused)		Huliyar P.S. Vs Vasu	
5	C.C. 817/2017 (STEPS)		Omkaramurthy Vs Shivakumar D.H.	K. C. Vishwanatha
Cases listed below are adjourned due to Covid 19				
6	C.C. 265/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Anjnikumar	Assistant Public Prosecutor
7	C.C. 266/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Narasegowda	Assistant Public Prosecutor
8	C.C. 267/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Varadaraju	Assistant Public Prosecutor
9	C.C. 315/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Arun Kumar	Assistant Public Prosecutor
10	C.C. 570/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Vijay Kumar	Assistant Public Prosecutor
11	C.C. 571/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Eshwaraiah	Assistant Public Prosecutor
12	C.C. 572/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Rangalah	Assistant Public Prosecutor

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 573/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Akbar	Assistant Public Prosecutor
14	C.C. 574/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Nagaraju	Assistant Public Prosecutor
15	C.C. 575/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Srinivasa	Assistant Public Prosecutor
16	C.C. 576/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Fayaz Beig	Assistant Public Prosecutor
17	C.C. 583/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Srinivasa	Assistant Public Prosecutor
18	C.C. 584/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Nagendraiah	Assistant Public Prosecutor
19	C.C. 585/2020 (SUMMONS)	29-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Anjanappa	Assistant Public Prosecutor
20	CrI.Misc. 316/2020 (APPEARANCE OF PARTY)	29-12-2020	Harish K S Vs The Tahasildar	Rathna ranjini
21	P.C.R. 103/2019 (Sworn Statement)	29-12-2020	G.U. Sathish Vs Vathsalya .D	K. R. Channabasavaiah
22	CrI.Misc. 314/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	Govindappa Vs The Tahasildar	Rathna ranjini
23	CrI.Misc. 317/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	Ravikumar D B Vs The Tahasildar	Rathna ranjini
24	CrI.Misc. 327/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	D.M.Jayanna Vs The Tahasildar	Rathna ranjini
25	CrI.Misc. 328/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	D.M.Jayanna Vs The Tahasildar	Rathna ranjini

Prl. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Cri.Misc. 329/2020 (PAPER PUBLICATION ISSUED)	29-12-2020	D.M.Jayanna Vs The Tahasildar	Rathna ranjini
27	C.C. 586/2020 (SUMMONS)	30-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Chethan	Assistant Public Prosecutor
28	Cri.Misc. 184/2020 (EVIDENCE)	30-12-2020	Nagaraju Vs The Tahasildaar	Manu K. L.
29	Cri.Misc. 185/2020 (EVIDENCE)	30-12-2020	Nagaraju Vs The Tahasildaar	Manu K. L.
30	Cri.Misc. 186/2020 (EVIDENCE)	30-12-2020	Nagaraju Vs The Tahasildaar	Manu K. L.
31	Cri.Misc. 338/2020 (EVIDENCE)	30-12-2020	Govardhan Vs The Tahasildar	Yathish Naik B. R.
32	Cri.Misc. 458/2019 (EVIDENCE)	30-12-2020	Nagaraju Vs The Tahsildar	D. M. Swamy
33	Cri.Misc. 252/2013 (STEPS)	30-12-2020	Parvathamma aliyass Gowramma and another Vs Shivanandiah	
34	Cri.Misc. 208/2019 (STEPS)	30-12-2020	H.S.Roopa Vs B.S.Shivakumar	C.Rajashekhar
35	P.C.R. 28/2020 (STEPS)	30-12-2020	Shankarajah Vs Siddaiah	H. T. Hanumanthaiah
36	Cri.Misc. 170/2020 (STEPS)	30-12-2020	Mohammed Gowsepeer Vs The Tahasildaar	Rathna ranjini
37	C.C. 117/2015 (FOR OBJECTION)	30-12-2020	Meenakshi Vs K.N.Manjunatha	Su
38	P.C.R. 38/2018 (FOR OBJECTION)	30-12-2020	Amanulla Vs Syed Jabiulla and another	C. N. Krishnamurthy